

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

(IB)-771(PB)/2018

Contempt Petition/37/2023, IA/2113/2023, IA/6303/2022

IN THE MATTER OF:

Capri Global Capital Ltd.

....Applicant

Vs.

Value Infratech India Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 24.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Rishab Jain, Adv.
Mr. Vikas Tiwari, Adv. in IA/6303/2022
Mr. Yogesh Sharma, Adv. in IA/2113/2023
For the Respondent :
For the Home Buyer : Mr. Ankit Tyagi

ORDER

Due to paucity of time, the matter is listed on **04.12.2023**.

**S/d-
(Court Officer)**